

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 347 of 2019

IN THE MATTER OF:

**The Mysore Stoneware Pipes and
Potteries Limited**

...Appellant

Versus

R.P. Trivikram & Ors.

...Respondents

Present:

**For Appellant : Mr. S. Vivekananda and Mr. D. Abhinav Rao,
Advocates**

**For Respondent : Mr. Natesh PCS, Advocate for R-12
Mr. Kumar Sudeep, Advocate for R-11
Mr. M.S. Subramanya, Advocate for R-9
Mr. T. Suryanarayana and Mr. Aditya Chatterjee,
Advocates for R-1 to R-7**

ORDER

11.02.2020 It is represented on behalf of the Appellant that the Learned Counsel on record for the Appellant is not well and as such inconvenience to appear today. Acceding to the said request of the Appellant side, the matter is adjourned to **17th March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

pks/rr